

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:157

ANSWERED ON:08.08.2012

MINORITY EDUCATIONAL INSTITUTES

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of minority educational institutes granted recognition by the National Commission for Minority Educational Institutions at present, State-wise;
- (b) whether applications received from various States are still pending with the Commission; and
- (c) if so, the details thereof and the reasons therefor, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c) The National Commission for Minority Educational Institutions (NCMEI) is empowered under section 11(f) of NCMEI Act, 2004, (2 of 2005), to decide all questions relating to minority status of an educational institution and declare its status as such. The State-wise and year-wise details of the number of educational institutions granted minority status by NCMEI since its inception upto 19.07.2012 is at Annexure. During the period 2005-2012, 13,346 cases were registered with National Commission for Minority Educational Institutions (NCMEI) out of which 12,031 have been disposed of and number of pending cases is only 1315 as on 31.07.2012. State-wise details of the cases are not maintained by the Commission.